श्री जययाल सिंह कश्यप (ग्रांवला): ग्रध्यक्ष जी, क्या गढ़वाल में चुनाव नहीं कराए जाएंगे ? ... (व्यवधान)...

MR. SPEAKER: I have allowed only Shri Ram Nagina Mishra.

श्री राम नगीना मिश्र (सलेमपूर) : ग्रध्यक्ष महोदय होली का पर्व एक राष्ट्रीय पर्व है जिस के लिए इस सदन में केवल एक दिन की छट्टी है। मेरा सुझाव है कि 9, 10 ग्रौर 11 मार्च को तीन दिन के लिए छुट्टी होनी चाहिए । ... (व्यवधान) ...

12.03 hrs.

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PAPERS LAID ON THE TABLE

URBAN LAND (CEILING AND REGULA-TION) THIRD AMENDMENT RULES, 1981

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NA-RAIN SINGH); I beg to lay on the Table a copy of the Urban Land (Ceiling & Regulation) Third Amendment Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 7(E) in Gazette of India dated the 4th January, 1982, under subsection (3) of section 46 of the Urban Land (Ceiling and Regulation) Act, 1976, together with an explanatory memorandum. [Placed in Library. See No. LT-3490/82]

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955 AND STATE-MENT FOR DELAY IN SUBMITTING THE ANNUAL REPORT OF FOOD CORPORATION OF INDIA FOR 1980-81

THE MINISTER OF AGRICUL-TURE AND RURAL DEVELOP-MENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): I beg to lay on the Table.

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6)

of section 3 of the Essential Commodifies Act, 1955:-(2345)、「「「「」、2345) Tel Contraction and the

(i) G.S.R. 38(E) published in Gazette of India dated the 30th January, 1982 making certain amendment to Notification No. G.S.R. 627 (E) dated the 16th November, 1979.

(ii) The Sugarcane (Control) Amendment Order, 1982, published in Notification No. G.S.R. 79(E) in Gazette of India dated the 24thFebruary, 1982. [Placed in Library See No. LT-3491/821

(2) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the Food Corporation of India for the year 1980-81 within the stipulated period of nine months after the close of the Accounting year [Placed in Library. See No. LT-3492/82].

CERTIFIED ACCOUNTS OF ANNUAL WELFARE BOARD, MADRAS FOR 1978-79, REVIEWS ON AND ANNUAL REPORTS OF KARNATAKA DAIRY DEVELOPMENT COR-PORATION LTD. BANRALFRE FOR 1977-78 AND RAJASTHAN STATE DAIRY DEVE-LOPMENT CORPORATION LTD. JAIPUR FOB 178-79 AND THE STATEMENTS FOR DELAY

MINISTER OF STATE IN THE THE MINISTRIES OF AGRICUL-TURE AND RURAL DEVELOPMENT R. V. SWAMINATHAN): (SHRI I beg to lay on the Table

(1) A copy of the Certified Accounts (Hindi and English versions) of the Animal Welfare Board, Madras, for the year 1978-79 and the Audit Report thereon, under sub-rule (4) of Rule 24 of the Animal Welfare Board, Madras, (Administration) Rules, 1962. [Placed tn Library. See No. LT-3493/82]

(2) A copy each of the following papers (Hindi and English versions)